

Saturday, 20th March, 1943

COUNCIL OF STATE DEBATES

(OFFICIAL REPORT)

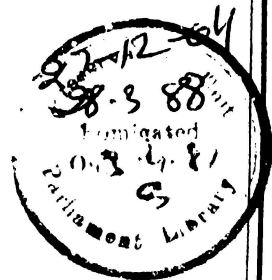
VOLUME I, 1943

(15th February to 3rd April, 1943)

THIRTEENTH SESSION

OF THE

FOURTH COUNCIL OF STATE, 1943



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COUNCIL OF STATE.

Saturday, 20th March, 1943.

The Council met in the Council Chamber of the Council House at Half Past Five of the Clock, the Honourable the President in the Chair.

BILLS PASSED BY THE LEGISLATIVE ASSEMBLY LAID ON THE TABLE.

SECRETARY OF THE COUNCIL : Sir, in pursuance of rule 25 of the Indian Legislative Rules, I lay on the table copies of the following Bills which were passed by the Legislative Assembly at its meetings held on the 18th and 20th March, 1943 :—

1. A Bill to fix the duty on salt manufactured in, or imported by land into, certain parts of British India, to fix maximum rates of postage under the Indian Post Office Act, 1898, to continue for a further period of one year the additional duties of customs imposed by section 6 of the Indian Finance Act, 1942, to fix rates of income-tax and super-tax, to continue the charge and levy of excess profits tax and fix the rate at which excess profits tax shall be charged, and to amend the Indian Finance (Supplementary and Extending) Act, 1931 ;
2. A Bill to provide for the imposition and collection of excise duties on tobacco ; and
3. A Bill to provide for the imposition and collection of an excise duty on vegetable product.

STATEMENT OF BUSINESS.

THE HONOURABLE THE PRESIDENT : I should like to know if the Honourable the Leader of the House has any statement to make on the course of business ?

THE HONOURABLE SIR MAHOMED USMAN (Leader of the House) : We have got a meeting on the 24th March, which is a non-official day. On the 25th we will be able to know what the future course of official business will be.

THE HONOURABLE THE PRESIDENT : We cannot interfere with the 24th which is a non-official day. We take up the Finance Bill on the 25th and 26th.

THE HONOURABLE SIR MAHOMED USMAN : Yes, Sir.

THE HONOURABLE THE PRESIDENT : Does any other Honourable Member wish to say anything on this ?

(No Honourable Member rose.)

THE HONOURABLE THE PRESIDENT : I will then adjourn the Council to the 24th instant.

The Council then adjourned till Eleven of the Clock on Wednesday, the 24th March, 1943.